

**GOVERNMENT OF INDIA  
AGRO AND RURAL INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:4653  
ANSWERED ON:19.12.2001  
RECOVERY OF DEPARTMENTAL SUPPLY  
SURESH CHANDEL

**Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:**

- (a) whether the recovery Barmer Unit of Khadi Gramodyog industry is outstanding from a long time;
- (b) if so, the details thereof steps being taken for the recovery of such outstanding dues and amount to be recovered with break up since 1988-89;
- (c) whether it is a fact that the supply of goods was made to the institutions/organisations against whom a huge amount is still outstanding; and
- (d) if so, the details of the officials responsible for it and the action taken against them?

**Answer**

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA)

(a) & (b): Yes, Sir. The Khadi and Village Industries Commission (KVIC) has taken the following steps for the recovery of such dues :-  
i) To purchase saleable fast moving Khadi goods from those institutions/units against whom outstanding is pending.

ii) To deduct the outstanding dues from any outgoing payments, like rebate to reduce the outstanding dues.

The exact quantum of amount to be recovered with break-up since 1988-89, is yet to be finalised, as some of the outstanding dues are in the process of recovery.

(c): No, Sir.

(d): Does not arise.